

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
USE OF ASSETS BUILT FOR CWG .

1083

Dr. E.M. Sudarsana Natchiappan

Will the Minister of COALCOALCOALCOAL YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) whether Government has made any action plan to protect, maintain and use the assets created by investment during Commonwealth Games for development and promotion of various games inclusive of youth and downtrodden ; and

(b) if so, the details thereof and the system created to accountability part ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS

(SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) : Various competition stadia viz. i) Jawaharlal Nehru Sports Complex ; ii) MDC National Stadium; iii) Dr. Karni Singh Shooting Ranges ; iv) Indira Gandhi Sports Complex ; v) SPM Swimming Pool Complex; vi) R. K. Khanna Stadium ; vii) Delhi University Stadium; viii) Siri Fort Sports Complex; ix) Yamuna Sports Complex; x) Thyagaraj Sports Complex ; and xi) Talkatora Stadium, have been created as assets by investment by the Ministry of Youth Affairs and Sports, Delhi Development Authority (DDA) & Govt. of National Capital Territory of Delhi (GNCTD) during Commonwealth Games. The Ministry has initiated action for managing the operation of the stadia owned by it at i) to v) above through Public Private Partnership. The key objectives of their utilization will be development of sporting culture through community participation in sports ; self sustainability ; ensuring primacy of sporting activities within the facilities: creative use of available infrastructure to supplement revenues from sports related activities ; and ensuring world-class maintenance of the stadia. For the stadia at vi) & vii) above, which were also funded by this Ministry, Memorandum of Understanding has been entered into with them on legacy use of facilities by sportspersons etc.